

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 30473/2014

STATE OF UP AND ANR

Petitioner(s)

VERSUS

OM PRAKASH TRIPATHI

Respondent(s)

Date : 07/04/2016 This petition was called on for hearing today.

For Petitioner(s)

Ms Harshita Deshwal, Adv.  
Mr. M. R. Shamshad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Ld. Counsel for the petitioner to take fresh steps to  
effect service on the sole respondent within two weeks  
time as last opportunity. Notice thereafter be issued.

List again on 25.7.2016.

(PAWAN DEV KOTWAL)  
Registrar